IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/138/(ND)/2017

IN THE MATTER OF:

M/s. Tangerine Digital Entertainment (P) Ltd.

.....PETITIONER

SECTION:

Under Section 441 (92, 96) & 129

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

~

For the Respondent

1 2

ORDER

None appears for the petitioner.

The matter is posted to 08.9.2017 for the appearance of the petitioner.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

25.8.2017 Surjit